

4. As regards the inaugural film, it may be mentioned that there could be only one inaugural film. While the importance of any other film in the package cannot be denied, the selection of AGANTUK as inaugural film was in no way unwise. The film has been subsequently selected in the Indian Panorama '92 - a rare distinction, which in itself puts to rest all the questions arousing doubt. It has been decided to screen MAHAPRITHVI as closing film of the festival. All the prints were checked in India before despatch.

5. It is not true that there were more bureaucrats than the film personalities attending the festival at Berlin since only one official viz., Director of Dte. of Film Festival who was the Commissioner of the film segment of the festival, was present on this occasion. Minister for Information and Broadcasting was invited to inaugurate the festival. Film personalities viz., Shri Adoor Gopalakrishnan, an eminent film Director and Shri Dipanker Dey, hero of the film AGANTUK also attended the inaugural function.

Setting up of low Power T.V. Transmitter at Palamner in Andhra Pradesh

4002. SHRI M.G. REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up low Power T.V. Transmitter at Palamner and Piler in Chittoor districts of Andhra Pradesh;

(b) if so, the by when; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c). No, Sir. However, Palamner and Piler towns are expected to receive TV service when the high power (10KW) TV

transmitter under implementation at Tirupati is envisaged to be commissioned during 1992.

Newsitem "PSEB Funds"

4003. SHRI JEEWAN SHARMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "PSEB funds embazzled" appearing in the Tribune dated September 25, 1991;

(b) if so, the salient points brought out in the news report and the extend to which the same are correct; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF THE POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The newsitem appearing in the Tribune dated 25th September, 1991 relates to embezzlement of funds by some staff members of the Punjab State Electricity Board. Preliminary investigations by the Board indicate that a total amount of Rs.2.36 lakhs has been embezzled.

The State Electricity Boards are autonomous bodies set up by the respective State Governments in terms of the provisions of the Electricity (Supply) Act, 1948. The Central Government does not have any direct control over the administrative activities of the Board. The matter regarding investigation into the alleged embezzlement of PSEB Funds falls under the jurisdiction of the State Government of Punjab/ Punjab state Electricity Board, who have already lodged FIRs under various sections of IPC against 14 accused officials.

J.J. Clusters in Delhi

4004. SHRI JEEVAN SHARMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of J.J. Clusters in Delhi from where street lights have been removed;

(b) the reasons for removing the street-light poles therefrom; and

(c) the reasons for not taking similar action in regard to other clusters?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). DESU has not removed any street light poles from the J.J. clusters. However, DESU has disconnected supply to street lighting in some of the J.J. Clusters during its drive to check theft of electricity by direct tapping from the overhead lines by the J.J. Dwellers. DESU is continuing its drive against theft of power and other violations in the use of electricity.

Assessment of functioning of MCD, NDMC and Delhi Administration

4005. SHRI JEEWAN SHARMA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given on July 25, 1991 to Unstarred Question No. 614 and state:

(a) the reasons for not making any assessment of the functioning of the MCD, NDMC and Delhi Administration in the absence of an elected body;

(b) whether government propose to take steps in this regard now; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). There is no proposal under consideration for an assessment of the functioning of the MCD, NDMC and Delhi administration. The functioning of MCD, NDMC and Delhi Administration remains under constant focus as the problems concerning various utility and civic services of Delhi are being regularly considered in the various Ministers administratively concerned with Delhi. The problems, especially those relating to supply of water, public health and sanitation, inland transport system to meet the needs of daily communication, public distribution system, essential commodities, unified approach to encroachment and unauthorised contractions, etc., are considered for devising corrective and remedial measures.

Proposal to Extend the Range of Calcutta DoorDarshan

4006. SHRI SANAT KUMAR MANDAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to extend the range of the Calcutta Doordarshan to cover all the far-flung areas in the State;

(b) if so, the details thereof; and

(c) by when it is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c). All the high power and low power TV transmitters functioning in the State of West Bengal have started relaying the programmes telecast on Channel-I (Regional Channel) of Calcutta Doordarshan with effect from 5-11-1991. Further expansion of TV service in the State would depend upon